## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A No. 12/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES:

M/s. Archway Investment Company Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1. M.	. Ravi Kadam	Senior Advocate	7
2. Mr	. Anoj Menon	Advocate	
3. M	· Anoj Menon · Ankit Louia	Advocate	
u. Me	s. Drangashvee Snah	Advocate	garationiae.
5. Me	. Debashvee		1818 2
	Dey	Advocate	
6. Ms	. Isna Maniar	Advocate	

## **ORDER**

## C.S.A. No. 12/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 09.02.2017.

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).